The Ministry of Road Transport and Highways, under the scheme "National Highways Accident Relief Service Scheme (NHARSS)" has been providing cranes and ambulances to States/UTs/NGOs for relief and rescue measures in the aftermath of accidents by way of evacuating road accident victim to nearest medical aid centre and for clearing the accident site. National Highways Authority of India is also providing ambulances with the state of art equipments, deployed with qualified staff, at every 50 km on completed stretches of National Highways.

Maintenance of NHs

2867. SHRI SANJAY RAUT:

SHRI OM PRAKASH MATHUR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government of India is preparing a clear policy for maintenance of existing roads during construction phase of four laning/six laning by National Highways Authority of India (NHAI);
 - (b) if so, what is the said policy;
- (c) whether there is any complaints that some of the National Highways are not being maintained as per prescribed standard by the NHAI, particularly in Maharashtra; and
 - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Under NHDP wherever 4/6 laning works are under implementation, to keep the existing roads in traffic worthy condition, maintenance of existing roads are carried out by the Contractor/Concessionaire as part of their obligations under contract/concession agreement. Wherever 4/6 laning has not yet started, maintenance of existing roads are being carried out by NHAI directly or through State PWDs. Maintenance of completed National Highways is carried out by NHAI through Operation and Maintenance (O&M) contracts selected through national competitive bidding.

(c) and (d) National Highways under NHDP including the state of Maharashtra are being maintained in traffic worthy condition by NHAI depending on inter-se priority and availability of funds.

Declaration of new NHs in Maharashtra

2868. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Maharashtra Government has submitted a proposal for declaration of new National Highways; and
 - (b) if so, by when these National Highways are likely to be dedared?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) The Government of Maharashtra has submitted proposal for declaring